

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No.18 of 2015 in IA Nos.251 & 187 of 2015 in
APPEAL No. 21 of 2014

Dated: 18th January, 2016

In the matter of:-

Indian Wind Energy Association & Anr. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list
the matter on **02.03.2016.**

COURT MASTER